

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 257 of 2014

Dated : 03rd November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**M/s Spectrum Power Generation Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Tabrez Malawat

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Ishaan Mukherjee for R2-R7
Mr. K.V. Mohan for R1.

ORDER

This is an Appeal of the year 2014 in which adjournments have repeatedly been taken by the appellant. This Tribunal taking it leniently has been granting adjournments to the appellant. Today again there is request for granting adjournment. We, however, accede to the request of the appellant for adjournment subject to the condition that in future no adjournment shall be granted for arguments as this Appeal is to be decided expeditiously.

Post this Appeal for arguments of the appellant on **23rd November, 2015.**

The parties may file and exchange their respective Written Submissions before the next date of hearing if they so like.

**(T. Munikrishnaiah)
Technical Member
rkt/sh**

**(Justice Surendra Kumar)
Judicial Member**